

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 190 of 1997

MONDAY, THIS THE 7TH DAY OF APRIL, 1997.

CORAM :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. PK Sudhakaran  
Chief Travelling Ticket Inspector  
Southern Railway  
Trichur Railway Station  
(Residing at :  
Chaitram  
Post Thikkodi  
Kozhikode District
2. K Pavithran  
Chief Travelling Ticket Inspector  
Southern Railway  
Ernakulam Junction  
(Residing at :  
Jaya Nivas  
Pudiakavu  
MLA Road, Opposite Alingamana  
Udayamperoor Post  
Ernakulam

.. Applicants

By Advocate Mr TCG Swamy  
Vs

1. Union of India through  
the General Manager  
Southern Railway  
Park Town P.O.  
Madras - 3
2. The Divisional Railway Manager  
Southern Railway  
Trivandrum Division  
Trivandrum - 14
3. The Senior Divisional Commercial Manager  
Southern Railway  
Trivandrum Division  
Trivandrum - 14

.. Respondents

By Advocate Smt Sumathi Dandapani

The application having been heard on 7.4.1997, the  
Tribunal on the same day delivered the following :

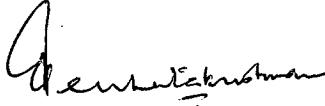
O R D E R

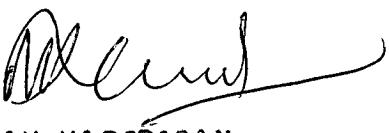
HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

Applicants wish to withdraw the application with liberty  
to take up the matter with the Department.

Application is closed as withdrawn. No costs.

Dated, 7th April, 1997.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN